

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2018 AND  
APPEAL NO. 235 OF 2018**

**Dated: 17<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Raj WestPower Limited**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik DAs

Counsel for the Respondent(s) : Mr. P.N. Bhandari for Discoms

**ORDER**

Learned counsel for the parties are directed to file reply within four weeks i.e. on or before 15.10.2018 with advance copy to the other side. Thereafter, rejoinder, if any, may be filed on or before 29.10.2018 with advance copy to the other side.

List these matters on **02.11.2018.**

**(S.D. Dubey)  
Technical Member**

*mk/tpd*

**(Justice Manjula Chellur)  
Chairperson**